

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 293 of 2019

In the matter of:

Brillio Technologies Pvt. Ltd.

....Appellant

Vs.

Registrar of Companies & Anr.

....Respondents

Present

For Appellant: Mr. NPS Chawla & Ms. Sakshi Singh, Advocates.

For Respondents: Mr. P S Singh & Ms. Annu Singh, For R-1 & 2.

ORDER
(Virtual Mode)

12.02.2021: Respondent Counsel cannot join due to technical issues. He is not visible and audible, therefore, the matter is adjourned. Let the matter be fixed on **16th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam